

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). No, Sir.

**PURCHASE OF MYSORE RICE**

**305. Shri Thimmalah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Mysore Government offered their surplus rice to the Central Government for purchase;

(b) if so, the quantity that has been offered for purchase; and

(c) whether Government propose to purchase the same?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) to (c). The Government of Mysore have offered their surplus stocks of 25,000 tons rice and the Centre have agreed to take over this quantity.

**माल की चोरी**

**२०६. श्री बी० एस० बालूपल्ल:** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) १ जनवरी, १९५२, से ३१ अक्टूबर, १९५४ तक रेलवे गोदामों से माल चोरी करत हुए कितने व्यक्ति पकड़े गये ;

(ख) कितनों को सजा हुई, और

(ग) अभी कितने व्यक्तियों पर मुकदमे चल रहे हैं ?

**रेलवे तथा परिवहन उपमंत्री (श्री अलगेसान):**

(क) से (ग)। सूचनाएँ प्राप्त की जा रही हैं और यथासंभव सदन में प्रस्तुत की जाएगी।

**COAL LABOUR**

**307. Shri K. C. Sodhia:** Will the Minister of Labour be pleased to state:

(a) what are the agencies (i) to suggest and put up schemes for welfare and housing of Coal labour, and (ii) to finally sanction them;

(b) the total cost of such schemes (i) put up and (ii) sanctioned during 1953-54;

496 LSD.

(c) the total amount of savings made out of the Fund during the above year; and

(d) the total savings at the credit of the fund?

**The Minister of Labour (Shri K. K. Desai):** (a) (i) The different Coal-fields Sub-Committees, the Coal Mines Welfare Commissioner and the Ministry of Labour.

(ii) The Vice-Chairman of the Coal Mines Labour Welfare Fund Advisory Committee, the Chairman and the Government of India.

(b) (i) Rs. 50,47,000/-.

(ii) Rs. 27,85,000/-.

(c) Rs. 72,55,000/-.

(d) Rs. 4.35,35,000/-.

**WATCH AND WARD STAFF**

**308. Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) the total expenditure incurred by Government on the Watch and Ward Department of the Indian Railways during 1953-54; and

(b) the number of employees of this Department proceeded against (i) departmentally and (ii) in Criminal Courts for thefts or incitement there-to of goods in charge of Railways during the same year and with what results?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Rs. 3.25 crores, approximately.

(b) (i) 1830 of whom 1725 were punished. It has been decided not to take any action against 27. The cases of 78 are being finalised.

(ii) 368 of whom 46 were convicted, 167 were acquitted and 155 cases are pending trial.

**राज्यों में परीक्षण कार्य (टैस्ट वर्क्स)**

**२०७. श्री आर० एन० सिंह :** क्या साधु तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) किन किन राज्यों में परीक्षण कार्य चल रहे हैं ,